

12.00 Noon.

Construction of CGHS dispensary in Kalkaji, New Delhi

2480. SHRI O.T. LEPCHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the construction work for CGHS dispensary No. 75, Kalkaji II, New Delhi-19 on a new plot near Aravali Apartments, Alaknanda has been assigned to the Central Public Works Department (CPWD) under the Ministry;

(b) if so, what is its fate or stage at which the work is going on; and

(c) by when the building is likely to be completed by the department and handed over to the Ministry of Health and Family Welfare?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir.

(b) and (c) Does not arise.

[MR DEPUTY CHAIRMAN in the Chair]

PAPERS LAID ON THE TABLE

Notification of the Ministry of Labour and Employment

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): Sir, I lay on the Table, under sub-section (3) of Section 37 of the Apprentices Act, 1961, a copy (in English and Hindi) of the Ministry of Labour and Employment Notification No. G.S.R. 552 (E), dated the 20th July, 2011, publishing the Apprenticeship (Third Amendment) Rules, 2011.

[Placed in Library. See No. L.T. 4999/15/11]

I. Report and Accounts (2009-10) of the NCSM, Kolkata and related papers

II. Report and Accounts (2008-09) of the NCF, New Delhi and related papers

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND THE MINISTER OF CULTURE (KUMARI SELJA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

I. (a) Annual Report and Accounts of the National Council of Science Museums, Kolkata, for the year 2009-10, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.